

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

4. C.P. (IB)/462(MB)2024

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Sangeeta Jain

Section 94(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Mily Ghoshal a/w Adv. Sophia Hussain for the Petitioner/
Personal Guarantor present through physical mode.
2. The Registry as well as Petitioner is directed to issue Court
Notice to the Financial Creditor intimating the next date of
hearing and to place on record the proof of service before the
next date of hearing.
3. Post this matter on **12.07.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)